

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 461 OF 2016 IN
DFR NO. 2442 OF 2016 &
IA NOs. 554 & 601 OF 2016**

Dated: 19th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor , Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd. & Ors. Appellant(s)
Vs
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Chaudhri

Counsel for the Respondent(s) : Ms. Charu Singhal for
Mr. Sakesh Kumar for R-1

Mr. Tajender K. Joshi for R-2

ORDER

List the matter on **19.01.2017**. Interim order to continue till then.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt